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## CENTRAL ADMINISTRTATIVE TRIBUNAL PRINCIPAL BENCH

C.P. NO. 374/1997 M.A. NO. 2983/1997 M.A. 2984/1997 in O.A. 1231/1989

New Delhi, this the 22nd December, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN HON'BLE SHRI N. SAHU, MEMBER (A)

Sher Singh S/O Nand Singh, R/O Qr. No. M-24, Old Double Storey, Lajpat Nagar-IV, New Delhi.

... Applicant

( By Shri E. M. S. Natchiappa, Advocate )

-Versus-

Shri M. D. Asthana, Secretary, Deptt. of Statistics, Ministry of Planning, Sardar Patel Bhawan, Sansad Marg, New Delhi.

... Respondent

## O R D E R (ORAL)

Shri Justice K. M. Agarwal :-

Heard the learned counsel for the applicant on admission:

2. This is an application for contempt for non-compliance with the order made on 22.3:1994 in O.A. No. 1231/1989. The application prima facie appears to be barred by time in view of Section 20 of the Contempt of Courts Act. Secondly, it further appears that earlier also C.P. No. 80/1995 was filed which was dismissed as withdrawn by order dated 15.1.1996. The counsel for the respondents therein also made a statement that the order of the

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Tribunal was complied with. Under these circumstances, we find no case for initiating any contempt proceedings against the respondent. The application for contempt is hereby summarily rejected.

( K. M. Agarwal ) Chairman

> ( N. Sahu ) Member(A)

/as/